

SUPREME COURT OF INDIA

This relates to the proposal for appointment of following three Advocates as Judges of the Chhattisgarh High Court:

1. Shri Abhishek Kumar Sinha,
2. Shri Ashish Kumar Shrivastava, and
3. Shri Sunil Pillai.

The recommendation made by the Collegium of the Chhattisgarh High Court on 3rd May, 2017, for elevation of the above-named Advocates was considered by the Supreme Court Collegium on 19th April, 2018 when it was decided to defer consideration of the above proposal.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material placed in the file including the observations made by the Department of Justice therein and views of our consultee-colleagues. Having regard to all relevant factors, the Collegium is of the considered view that the proposal for elevation of above-named three advocates deserves to be remitted to the Chief Justice of the Chhattisgarh High Court. The Collegium recommends accordingly.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(A.K. Sikri), J.

December 04, 2018.